

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1242
TO BE ANSWERED ON FRIDAY, THE 9th FEBRUARY, 2024

SCO Meeting

1242. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the outcomes of the 10th SCO meeting of the Ministers of Law and Justice; and
- (b) the measures being taken by the Government regarding the commitments to SCO charter and the present status thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL)

(a) The 10th Meeting of the Ministers of Justice of the SCO Member States, held on 05th September, 2023, was represented by the Indian delegation, led by the Minister of State (Independent Charge) for Law and Justice. A Joint Statement was adopted by the Member States at the conclusion of the meeting.

(b) India is participating in the negotiations on the Reforms of the SCO, including its Charter. However, as the negotiations are in nascent stage and are subject to consensus of all the Member States, no firm commitments have been made by India at this stage. Therefore, its impact does not arise at this juncture.
